

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.07.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 130 of 2020 & I.A. No. 1875, 2334 of 2020	Anil Ramchandra Bakshi & Ors. Vs. Roopa Bhandare & Ors. With	Goutham Shivshankar	Harisha S.R.-R1 Shanthkumar V. Mahale-R1 to R3 Anshuman Ashok-R4, 5, 7 A. Karthik Ashok-R8 to R17
2.	Comp. App. (AT) No. 131 of 2020 & I.A. No. 1879 of 2020	Milind Madhav Dhume & Ors. Vs. AKP Ferrocast Pvt. Ltd. & Ors.	Goutham Shivshankar	Shanthkumar V. Mahale-R1 to R3 Harisha S.R.-R1 Anshuman Ashok-R4, R5 & R7

For Directions

3.	Comp. App. (AT) (Ins) No. 342 of 2020	Sai Syntex Co. Vs. Atlanti Spinning & Weaving Mills Ltd.	Misha Rohatgi	Nikhil Jain
4.	Comp. App. (AT) (Ins) No. 422 of 2020	Rahul Wadha Vs. Amrut Distilleries Pvt. Ltd.	Gibran Naushad	
5.	Comp. App. (AT) (Ins) No. 427 of 2020	S. Sudeep Vs. Dhanlakhmi Bank Ltd. & Anr.	S. Gowthaman	Ashwini Kumar Singh PV Dinesh-R1 Raju PK-RP
6.	Comp. App. (AT) (Ins) No. 435 of 2020	Employees State Insurance Corporation, Regional Office, Rajender Bhawan Vs. V.M. Confectionary Ltd.	Saurabh Chadda	
7.	Comp. App. (AT) (Ins) No. 436 of 2020	Shiva Graphite Resources Pvt. Ltd. Vs. Action Ispat and Power Pvt. Ltd.	Vikrant Pachnanda	

8.	Comp. App. (AT) (Ins) No. 587 of 2020	Committee of Creditors of Educomp Solutions Ltd. Through State Bank of India Vs. Mahender Kumar Khandelwal, Resolution Professional of Educomp Solutions Ltd.	Misha	Kartikeya Jaiswal Ashly Cherian-RP Anisha Mahajan-R1
9.	Comp. App. (AT) (Ins) No. 1130 of 2020	Kotak Mahindra Bank Ltd. Vs. Liquidator (P.S. Ajit Singh and Co. Automotives Pvt. Ltd.)	Rajiv R. Raj	Vishakha Gupta
10.	Comp. App. (AT) No. 56 of 2020	Bipin Kumar Patnaik Vs. Registrar of Companies, Orissa & Anr.	Ajay Garg	P.S. Singh-R1

For Admission (Fresh Case)

11.	Comp. App. (AT) No. 213-214 of 2020	Apurba Kumar Sarma & Ors. Vs. Complete Medical Care & Research Institute Pvt. Ltd. & Ors.	Manish Goswami	Patita Paban-R2. R3 to R6 Abhijeet Sinha Neeraj Gupta-R2, R6 Saikat Sarkar Biman Debnath
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For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 1033 of 2020	Prasun Kumar Vs. EMM VEE Infrastructures (India) Pvt. Ltd. Through Its IRP Manish Agarwal	Piyush Singh	Abhishek Anand-IRP Viren Sharma-R1
13.	Comp. App. (AT) (Ins) No. 109 of 2021	Sushil Kaudinya Vs. Construmart online Pvt. Ltd. & Anr.	Ankur Singhal	Abhijeet Sinha-R1 Vishal Ganda Anand Singh Sengar-RP Rahul Jain-IRP
14.	Comp. App. (AT) (Ins) No. 149 of 2021	Chandra Prakash Jain Liquidator of Ardor Global Pvt. Ltd. Vs. Directorate of Enforcement Department of Revenue Ministry of Finance	Rajesh Srivastava	Bhagyodaya Mishra
15.	Comp. App. (AT) (Ins) No. 330 of 2021	Hindustan Prefab Ltd. Vs. Archon Powerinfra Pvt. Ltd.	Gaurav Gupta	Harshal Kumar Akshay Sharma

For Hearing

16.	Comp. App. (AT) (Ins) No. 845 of 2020	Chander Prakash Vs. JNC Constructions Pvt. Ltd. Through RP & Ors. With	Sanchit Garga	Aditya Madan-R1 Aseem Chaturvedi-R2 & R3 Prabhjit Singh Soni-RP Yogesh Gupta-RA
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17.	Comp. App. (AT) (Ins) No. 855 of 2020	UP Awas Evam Vikas Parishad (UP Housing and Development Board) Vs. JNC Construction Pvt. Ltd. & Ors.	Ritesh Agrawal	G.P. Madaan-R1 & R2 Prabhjit Singh Soni-IRP Shivank Diddi-R3
18.	Comp. App. (AT) (Ins) No. 1011 of 2020 & I.A. No. 2753 of 2020	Central Transmission Utility of India Ltd. Vs. Summit Binani & Anr.	Ranjitha Ramachandran	Misha-R1 Prabh Simran Kaur Charu Bansal-R1 Praful Goyal-R2 Shivangi Kumar-RP
19.	Comp. App. (AT) (Ins) No. 288 of 2021	New Okhla Industrial Development Authority Vs. Nilesh Sharma, Resolution Professional & Anr.	Sourav Roy	Abhijeet Sinha Palash Singhai-R1 Prithu Garg Harimohana N.-R1

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar